

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 27th April, 2017
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR ADMISSION | | | |
| 1. | Original Application No. 141/2017 | M/s. Virgo Realtors (P) Limited Vs. Union of India & Ors. | Mr. P. C. Hari Kumar, Adv. for Applicant |
| 2. | Original Application No. 251/2017 (M.A. No. 476/2017) | Smt. Dariya Kanwar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors. | Mr. Amol Kokane, Adv. for Applicant |
| FOR COMPLETION OF PLEADINGS | | | |
| 3. | Original Application No. 123/2017 | Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors. | Mr. Sanjay Singh & Mr. Sanjeev Yadav, Adv. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 5 Mr. Dinesh Jindal, LO for DPCC Mr. Karan Singh Tanwar, Adv. Mr. Balendu Shekhar, Adv. for SDMC Mr. Ankur Chhiber, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB |
| FOR HEARING | | | |
| 4. | Execution Application No. 09/2017 (M.A. No. 282/2017) IN O.A. No. 99/2016 | Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr. | Dr. Nirmal Chopra, Adv. for Applicant Mr. Raman Yadav, Adv. for GNN Mr. Sudhir Kulshrestha, Adv. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Dr. Indra Pratap Singh, Adv. for R-4 |
| 5. | Execution Application No. 23/2016 IN O.A. No. 36/2016 | Khilar Singh Tanwar Vs. Union of India & Anr. | Mr. Vardhman Kaushik & Mr. Nishant Gautam, Adv. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5 |
| 6. | Original Application No. 190/2016 (M.A. No. 353/2016) | Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad |
| 7. | Original Application No. 207/2016 (M.A. No. 388/2016) | Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors. | Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1 |

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| 8. | Original Application No. 217/2016 (M.A. No. 415/2017) | Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors. | Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr.G. K. Pathak, Adv. for Delhi University Mr. Ajay Kaushik, Adv. Mr. Anil Aggarwal, Adv. for ASN Sr. School Mr. Devidutt Joshi, Adv. for Noticee No. 3 Mr. Rajeev Kumar, Adv. |
| 9. | Original Application No. 274/2016 | Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors. | Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Rajinder Singh, Sub Inspector |
| 10. | Original Application No. 375/2016 (Earlier O.A. No.308/2015) (Noticee DMRC) | Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors. | Ms. Bhumika Kapoor, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Ms. Rachna Golcha, Adv. for R-2 Mr. Abhishek Yadav, Adv. for State of UP Mr. Eram Khan, Adv. for DTC Mr. D. Rajeshwar Rao, Adv. for R-3 & 7 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. A. D. N. Rao, Adv. for DMRC Ms. Garima Prasad, Adv. for R-8 Mr. Vibhav Misra, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA Mr.D.Rajeshwar Rao, Adv. for Delhi Police Mr.Tarunveer Singh Kehar,Adv. for GNCTD |
| 11. | Original Application No. 377/2016 (Earlier O.A. No.308/2015) | Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors. | Mr. Rohit Raj Sachan, Adv. for Nagar Nigam, Ghaziabad, U.P. (R-5) |
| 12. | M.A. No. 716/2016 & M.A. No. 1493/2016 in Original Application No. 308/2015 | Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors. | Mr. Ajay Kohli, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Abhishek Yadav, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA |
| 13. | Original Application No. 383/2016 | Vishal Singh & Anr. Vs. Union of India & Ors. | Ms. Parul Gupta, Advs. for Applicants Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Advs. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr.Om Prakash, Adv.for Ministry of Railway |
| 14. | Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ)) | M/s A. Purushottam Chitrapur Vs. Union of India & Ors. | Mr. Shankar S. Bhat, Adv. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF |
| 15. | Original Application No. 435/2016 | N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors. | Mr. Alakh Alok Srivastava, Adv. for Applicants Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv. for North MCD |
| 16. | Original Application No. 453/2016 | Deepak Joshi Vs. State of Uttarakhand & Ors. | Mr. Ravindra S. Garia, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 |

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| | | | Ms. Filza Moonis, Adv. for R-4 Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. Mr. Balendu Shekhar, Adv. for MCD |
| 17. | Original Application No. 658/2016 (M.A. No. 1234/2016) | Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors. | Mr. Kaushal Yadav, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. Mukul Singh, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for MoRT Ms. Bhavana Dahoon, Adv. for NHAI Ms. Niharika, Adv. for R-6 Mr. Saurabh S., Adv. for R-7 |
| 18. | Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016) | Janab Mangisuddin Vs. State of U.P. & Ors. | Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB |
| 19. | Original Application No. 484/2015 (M.A. No. 155/2017) | Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors. | Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh for Applicant Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. Pinaki Misra, Sr. Adv. with Ms. Rashmi Beri, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam |
| 20. | Original Application No. 509/2015 | Saloni Ailawadi Vs. Union of India & Ors. | Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5 |
| 21. | Original Application No. 527/2015 | Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors. | Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv. |
| 22. | Original Application No. 101/2014 | Sobha Singh & Ors. Vs State of Punjab & Ors. | Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsheery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for MoEF Dr. Shiva Sharma, Adv. |
| 23. | Original Application No. | Vikrant Kumar Tongad | Mr. Raj Panjwani, Sr. Adv. alongwith |

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| | <p>59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)</p> | <p style="text-align: center;">Vs Union of India & Ors.</p> | <p>Mr. Ritwick Dutta, Adv. for Applicant</p> <p>Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv. Mr. Rishi Agarwala, Adv. for Noticee No. R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9</p> |
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